

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-518

CP No.-50/66/ND/2020

IN THE MATTER OF:

Sanskar Medica India Limited
V/s.
ROC, (NCT of Delhi & Haryana)

....Applicant

....Respondent

SECTION

U/s 66(1)(b)(ii)

Order delivered on 23.08.2021

CORAM:

**SHRI ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant

:

For the Respondent

: Adv. Priyadarshini Dewan with Adv. Rishi Gupta for RD

ORDER

Re-notified on 17.09.2021.


Fer (Court Officer)